

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 101

**C.A.(CAA)/1(CH)2024**  
**(1st Motion)**

**IN THE MATTER OF:**

Sael Limited

...Petitioner Company

**Under Section: 230-232 & 234, Companies Act, 2013**

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 23.02.2024.

-sd-  
Court Officer

February 02, 2024  
SM